

the closure of industries due to non-availability of power?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DUTT TIWARI):

(a) and (b). The State Government of Rajasthan have informed that due to availability of limited power from all sources power cuts were imposed on all industrial consumers, the percentage of cuts being dependant on the relative priority of each category of industry and the availability of power from time to time. They have also reported that there is no information about closure of any industrial unit permanently or of workers being rendered jobless permanently.

Introduction of Selection Grade for Class IV employees of Delhi Police

2891. SHRI A. C. DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have a proposal for introducing a selection grade for the class IV employees of the Delhi Police; and

(b) if so, when the above proposal is going to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). Sanction of the President for the creation of Selection Grade for Class IV posts in the Delhi Police has been conveyed on the 12th March, 1983.

Objective test for Civil services recruitments by UPSC

2892. SHRI HARIKESH BAHADUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news report appearing in Surya, dated February 15, 1983 captioned "Objective Tests Sham Screening";

(b) whether Government have received representations in November, 1982 highlighting inadequacy of objective tests for

civil service recruitments conducted by UPSC; and

(c) whether Government propose to review the position to bring improvement in the examination system of UPSC?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir. The scheme of the Civil Services Examination which replaced the Indian Administrative Service etc. Examination was introduced from the 1979 Examination and it was only from this Examination that the Objective Type Tests were introduced in a substantial way in the Commission's Examinations. The scheme is still in its infancy. The Union Public Service Commission has, however, been constantly evaluating the tests in order to improve upon their quality and validity.

खादी ग्रामोद्योग भवन के कर्मचारियों का विवाद

2893. श्री राम सिंह शास्त्री : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खादी ग्रामोद्योग भवन, नई दिल्ली के कर्मचारियों के अनेक विवाद पिछले कई वर्षों से खादी ग्रामोद्योग आयोग के पास विचाराधीन हैं; और

(ख) यदि हां, तो खादी आयोग को ये मामले किन-किन तारीखों को प्राप्त हुए थे तथा उनके लम्बित पड़े रहने के क्या कारण हैं और उन मामलों के कब तक निपटारे जाने की संभावना है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री वीरभद्र सिंह) : (क) और (ख). सूचना इकट्ठी की जा रही है और सभापटल पर रख दी जायेगी ।